

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-12/2019/ 458 /R.Cell

Dated Guwahati 12-06-2019

In continuation of the earlier notification dated 30.05.2019, in connection with filling up of vacancies of Stenographer Grade-I and Grade-II in the subordinate courts of Assam by way of promotion, the High Court has been pleased to change the place of posting of the following candidate, as follows:

Sl No	Name of the candidate	Post to which promoted	Earlier place of posting	New place of posting
1	Nazam Uddin	Stenographer Grade-I	District & Sessions Judge, Cachar	Family Court, Cachar

Other details mentioned in the notification dated 30-05-2019 will remain same.

A. Hazarika
(A. Hazarika)

Registrar (Admin)-cum
In-Charge, Centralized Recruitment

Memo No. HC.XXXVII-12/2019/ 458A /R.Cell

Dated Guwahati 12th June, 2019

Copy to:-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble The Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. The District & Sessions Judge, Cachar.
5. The Principal Judge, Family Court, Cachar.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
9. The Administrative Officer (Judicial)_____, Gauhati High Court, Guwahati.

10. ✓ The System Analyst, Gauhati High Court, Guwahati for immediate uploading of the advertisement in the High Court website with the caption: "**Notification dated 12-06-2019 regarding modification in place of posting of the selected candidate in connection with promotion of serving Stenographers to Stenographer Grade-I in the District Courts of Assam.**" with a scroll in the home page.
11. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his lordship's kind information.
12. PS to Hon'ble Mrs. Justice _____ Gauhati High Court, Guwahati for favour of her ladyship's kind information.
13. CA to Registrar (Admin), Gauhati High Court, Guwahati.
14. Notice Board.
15. Order File.

(A. Hazarika)
Registrar (Admin)-cum
In-Charge, Centralized Recruitment
Gauhati High Court, Guwahati-1